

28/9/24

Hom. Mr. S. Das Gupta, AM.
Hom. Mr. J. S. Dhalwal, JM.

Sr R. Verma appeared for the applicant.
Sr K. S. Sarastha brief holder for
Sr N. B. Singh, senior standing counsel appeared
for the respondents.

Counsel for the applicant stated that
the application has become instructions as the
relief prayed for by the applicant ~~is~~ has
already been given to him.

In view of the foregoing, the
application is dismissed as having become
instructions. ~~is~~ consigned.

JM.

W.C.
AM.